

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/16/ (IB)/2017  
NAME OF THE PETITIONER(S) : TEMPUS INFRA PROJECTS PVT LTD  
NAME OF THE RESPONDENT(S) : ORGADAM CITY DEVELOPERS PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. J. RISHIKESH	Petitioner (counsel) <u>ORDER</u>	D. I. Rishik
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Counsel for petitioner present. Registry is directed to issue notice to the respondent. The petitioner is also permitted to take private notice on respondent and file proof of the same on the next date of hearing. Put up on **21.06.2017 at 02.30 P.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)